

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101

CA CAA No- 68/230- 232/2021

IN THE MATTER OF:

Junglee Games India Pvt Ltd And Howzat Games Pvt Ltd & Others

....Applicant

SECTION

U/s 230-232

Order delivered on 13.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

CA CAA No- 68/230- 232/2021:-

Ld. Counsel for petitioner has appeared and seeks permission to withdraw this petition.

Heard. Prayer is allowed.

Accordingly, the present application i.e. CA CAA No- 68/230- 232/2021 stands dismissed as withdrawn.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Chirag